

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 609
IB-586/PB/2022

IN THE MATTER OF:

M/s. Vistra ITCL (India) Ltd.

...PETITIONER

Vs.

Mr. Mayank Sethi

...RESPONDENT

Section

U/s 95(1) of IB Code, 2016

Order delivered on 02.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Nikhil Mehndiratta, Adv.

For the Respondent

:Mr. Udit Gupta, Adv. and Ms.
Nishtha Goel, Adv.

ORDER

Ld. Counsel for the Petitioner is present and sought adjournment. In view of this, list the matter on **06.03.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)